# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2711

TO BE ANSWERED ON THE 16<sup>TH</sup> DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

### REIMBURSEMENT OF BORDER HOME GUARDS

## †2711. SMT. SANJNA JATAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether proposals relating to outstanding claims of Rs. 130.81 crore have been received by the Union Government from the Government of Rajasthan for reimbursement of expenditure incurred on Border Home Guards during the years 2011-12 to 2014-15 and 2019-20 to 2023-24;
- (b) if so, the details of the steps proposed to be taken by the Union Government for reimbursement of the said amount in accordance with the prescribed cost-sharing pattern under which 75 per cent of the expenditure is to be borne by the Union Government; and
- (c) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The reimbursement claims submitted by the Government of Rajasthan for expenditure incurred on Border Home Guards for the period 2011-12 to 2020-21 have already been settled and a sum of Rs. 113.50 crores has been released to the State against these claims. The reimbursement claims for the years 2021-22 to 2023-24 have not been settled as the Central Government had taken a decision to discontinue the financial support by way of reimbursement by the Central Government on Home Guards in a phased manner by the end of financial year 2020-21.

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